

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. 565/97

MONDAY, THIS THE NINTH DAY OF JUNE, 1997, ?

C O R A M:

HON BLE MR A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K. Rajagopal

Senior Sub Divisional Engineer (Rtd.)  
Office of the Telecom District Manager,  
Palghat.

2. M. Surendran

Senior Sub Divisional Engineer, Cable Planning (Rtd)  
Office of the General Manager, Telecom  
Calicut-673 002.

3. P.V. Raghavan

Assistant General Manager (CML- Rural) (Rtd)  
Office of the General Manager Telecom  
Calicut-1

..Appllicants

By Advocate Mr. G. Sasidharan Chempazhanthiyil

Vs

1. Chief General Manager Telecom  
Kerala Circle,  
Thiruvananthapuram.

2. Chairman

Telecom Commission,  
New Delhi.

..Respondents.

By Advocate Mr. MHJ David J ACGSC

The application having been heard on 9.6.97, the Tribunal  
on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

When the application came up for hearing, the learned  
counsel for the applicants sought leave to withdraw the application.  
Leave is granted. The application is dismissed as withdrawn. No  
costs.

Dated the 9th June, 1997.

*Generalakrishnan*  
P. V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

*A.V. Haridasan*  
A.V. HARIDASAN  
VICE CHAIRMAN

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